

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.262/2020

This the 28th day of August, 2020

**Coram : Hon'ble Shri J.V.Bhairavia, Member (J)
Hon'ble Dr. K.Dubey, Member (A)**

Naupal Singh Rana
Son of Shri Dharam Singh Rana
Aged about 43 years

Permanent Address :
290, Indra Nagar Ward No.5
Bharatpur, Rajasthan 321 001.

Working as Post Graduate Teacher (Chemistry)
Kendriya Vidyalaya, BSF Dantiwada
Ta. Dantiwada, District : Banaskantha
Gujarat : 385 505. Applicant.

(By Advocate : Shri A.L.Sharma)

VERSUS

1. Kendriya Vidyalaya Sangathan
Represented by its Commissioner
18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi 110 016.
2. The Joint Commissioner (Admn)
Kendriya Vidyalaya Sangathan
18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi 110 016.
3. The Deputy Commissioner
Kendriya Vidyalaya Sangathan,
Ahmedabad Region, Gyandep
Sector- 30 , Gandhinagar 382 030.
4. The Principal
Kendriya Vidyalaya, BSF Dantiwada
Ta. Dantiwada, District : Banaskantha
Gujarat : 385 505. Respondents.

(By Advocate : Shri H. D. Shukla)

O R D E R – ORAL

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

Heard Shri A.L.Sharma counsel for the applicant and Shri H.D.Shukla, counsel for the respondents, who appear on receipt of advance copy of this OA.

2. Shri A.L.Sharma, counsel for the applicant submits that the applicant herein is working as Post Graduate Teacher (Chemistry) at Kendriya Vidyalaya BSF Dantiwada, Banaskantha, Gujarat and he has completed tenure of three years of service (at hard station). Therefore he has submitted representation dated 21.07.2020 before the competent authority i.e. the respondent No.1 and requested for his transfer from Kendriya Vidyalaya , BSF Dantiwada (KV Code :1015) to Jaipur (Station Code : 338), since he has completed his tenure at hard station in the year 2019, it is also stated that his request for transfer may also be considered on the ground that one vacancy will fall vacant in the month September, 2020 due to superannuation of one Shri Uday Pandey. He also placed reliance on the order passed by the Jaipur Bench of this Tribunal in OA No. 732/2019 decided on 18.11.2019 and as per the direction issued by the Tribunal, the respondents has considered the case of said applicant and issued memorandum dated 18.03.2020 in the case of one Shri Arjun Singh Rajpurohit, PGT (Chemistry). Counsel for the applicant further

submits that his representation is still pending for consideration and by end of August, 2020 all vacancies will be filled up. Therefore, he submits that the applicant will be satisfied if appropriate direction be issued for earlier consideration of his pending representation dated 21.7.2020.

3. On the otherhand, counsel for the respondents Shri H.D.Shukla submits that if representation of the applicant is yet not decided, the same will be considered in accordance with the rules, as expeditiously as possible.

4. Considering the aforesaid submission made on behalf of the parties and perused the material on record, we dispose of this OA with a direction to the Commissioner, Kendriya Vidyalaya Sangathan, New Delhi to take a decision on the pending representation of the applicant dated 21.07.2020 in accordance with the policy/ guidelines, expeditiously but not later than eight weeks from the date of receipt of a copy of this order.

5. With the above direction, the OA stands disposed of. No order as to costs.

6. Registry is directed to send soft copy of this order to the counsel for both the parties through email.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)

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